

(c) Punishment imposed

(5) That I give hereto below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	30,000-₹	21000-₹	20000-₹	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	4,89,036-₹ Within SBI Branch S.B.I. Chauri U.B.G.B. Katariga	3,00,000-₹ A.B.B. Motihari	2000-₹ S.B.I. Chauri	2500-₹ A.B.B. Motihari	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Sahara Housing Bond 50,000-₹	/	/	/	/
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	2,21,081-₹ Investment in Insurance policies	/	/	/	/
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	/	/	/	/
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scooter As 11 Lacs BR05H4397 Motorcycle 50,000-₹	/	/	/	/
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	52.22 F 2142 Gold 5gms 14,000-₹	Gold 60gms 1,68,000-₹ Silver 250gms ₹ 9000-₹	Gold 5gms ₹ 14,000-₹	Gold 10gms 28,000-₹	NIL

Any other assets such as value of Claims/Interest	NIL	NIL	NIL	NIL	NIL
Gross Total value	19,54,117-00	4,98,000-00	36,000-00	30,500-00	NIL

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s) Plot No	Phulwara 468, 371, 409	Phulwara 468, 371, 409			
	Survey number(s)	313 2453	68, 676			
	Area (Total measurement in acres)	04 Acres	590, 409 1 Acres 20			
	Whether inherited property (Yes or NO)	Yes	No			
	Date of purchase in case of self acquired property	X	1998			
	Cost of Land (in case of purchase) at the time of purchase	X	47000-00			
	Any Investment on the land by way of development, construction etc.	X	X			
	Approximate Current market value	Rs 25 lacs	Rs 6 lacs			
(ii)	Non-Agricultural Land					
	Location(s)					
	Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	Commercial Buildings (including apartments)					
	Location(s)					
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					

	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any Investment on the property by way of development, construction etc.					
	Approximate Current market value					
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s) Area (Total measurement in sq. ft.) Built up Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	Phulwara H.No 79 5000 sq. feet 11 Lacs				
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above	36 Lacs	6 Lacs	NEL	NEL	NEL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	(i) Vehicle loan 6 Lacs S.B.I. Patna (ii) K.C.C. 50000-00 S.B.I. Kalyanpur	(i) K.C.C. 50000-00 S.B.I. Kalyanpur	(i) Educational loan S.B.I. Chauri 2,46,000-00	/	/
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	(i) Rs 3 Lacs Manoj Prasad (ii) Rs 2 Lacs Rajeshwar	/	/	/	/

Total - 5 Lacs

	Any other liability					
	Grand total of liabilities	1150000-00	50000-00	246000-00	NIL	NIL
(ii)	<u>Government Dues:</u>					
	Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of telephones/mobiles	11879 B.S.-N.L.				
	Dues to departments dealing with government transport (including aircrafts and helicopters)					
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal /Property Tax Dues					
	Sales Tax Dues					
	Any other dues					
	Grand total of all Govt. dues	11879-00				

(7) Details of profession or occupation:

- a. Self..... Legal Profession
b. Spouse..... Business Business

(8) My educational qualification is as under: M.A.L.L.B

M.S. College Motihari, Bihar University - Muzaffarpur

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kunt. Sachindran Prasad Singh
2.	Full postal address	44 - Phulwaria, P.O. - Binda, P.S. - Kalyanpur, B.H. - East Champaran
3.	Number and Name of the constituency and state	15 - Kosi
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	B.S.-P
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	No Cases

(c) Total number of Pending cases where the court (s) have taken cognizance		TWO				
5. PAN of		Year for which last Income Tax Return filed		Total Income for the year		
(a) Candidate		2009-2010		1,69,700-00		
(b) Spouse:						
(c) Dependents		NIL		7		
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	19,54,117	4,98,000	36000	30500	NIL
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	/	/	/	/	/
(ii)	Approximate Current Market Price of Asset (Total Value)	3500000 (36 lakhs)	600000	/	/	/
7. Liabilities						
(i)	Government dues (Total)					
(ii)	Loans from Bank, Financial Institutions and others (Total)	11,59000-59000-	2,46000-	NIL	NIL	NIL
8. Highest educational qualification: M.A. LL.B M.I. College Motihari, Bihar University - Muzaffarpur. (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna this the 6.11 day of January 2012

I identified the signature of the deponent Sachin Kumar Singh
Rajshahi
A-98-232 Adv.

6.01.12

I have verified the contents of the affidavit and the contents of the statement which has been made by the deponent in which which is true and correct.

Date 06/01/12

Advocate Oni Commissioned,
PATNA HIGH COURT

23276

S. Prakash Singh

DEPONENT

S. Prakash Singh (adv.)

सचिन कुमार सिंह

Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3 All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4 The affidavit should be either typed or written legibly and neatly.